

15
9.O.A. No.060/00138/2014

NASIB KAUR

.....**APPLICANT**

VERSUS

UNION OF INDIA & ORS.

.....**RESPONDENTS**

05.02.2015

Present: None for the applicant.
Sh. Yogesh Putney, counsel for the respondents

1. It is seen from the record that the applicant's counsel has not been present on the last seven hearings i.e. 22.05.2014, 04.07.2014, 10.10.2014, 28.10.2014, 24.11.2014, 10.12.2014 and 15.01.2015. Today also, the position is same. Further, only a proxy counsel has represented the applicant on 25.04.2014, 25.08.2014 and 23.09.2014.
2. In view of above, it seems that applicant has lost interest in pursuing this case. Therefore, the O.A is dismissed in default for non-prosecution.


(RAJWANT SANDHU)
MEMBER (A)

'sv'


(SANJEEV KAUSHIK)
MEMBER (J)